

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 22/01/2018 to 26/01/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
------	-----------	----------------	----------	---	-------------------------

**FINAL ORDER**

1					
2					
3		NIL			
4					
5					

**Stay Order**

1					
2					
3		NIL			
4					
5					

**Misc. Orders**

1					
2		NIL			
3					

**Interim Order**

1					
2		NIL			
3					

  
 DEPUTY REGISTRAR  
 CUSTOMS BRANCHS



**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

ST/:

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI****Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 29/01/2018 to 02/02/2018

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	C/51668/2017-CU[DB]		FO/C/A/58712/2017	26/01/2018	30/01/2017
2	ST/1914/2012-CU[DB]		FO/ST/A/58713- 58715/2017	26/01/2018	30/01/2017
3	C/51293/2017-CU[DB]		FO/C/A/58720/2017	26/01/2018	30/01/2017
4	ST/50339/2017- CU[DB]		FO/ST/A/58708- 58709/2017	26/01/2018	30/01/2017
5	ST/56833/2013- CU[DB]		FO/ST/A/58644/2017	26/01/2018	30/01/2017
6	ST/51844/2014- CU[DB]		FO/ST/A/58710/2017	26/01/2018	30/01/2017
7	C/51645/2017-CU[DB]		FO/C/A/50103/2018	26/01/2018	30/01/2017
8	ST/53982/2014- CU[DB]		FO/ST/A/58648/2017	26/01/2018	30/01/2017
9	C/51765/2015-CU[DB]		FO/C/A/58672/2017	26/01/2018	30/01/2017
10	ST/1218/2011-CU[DB]		FO/ST/A/58673- 58674/2017	26/01/2018	30/01/2017
11	C/51843/2017-CU[DB]		FO/C/A/58694/2017	26/01/2018	30/01/2017
12	ST/830/2011-CU[DB]		FO/ST/A/58698/2017	26/01/2018	30/01/2017
13	ST/50608/2014- CU[DB]		FO/ST/A/58646/2017	26/01/2018	30/01/2017
14	C/2426/2012-CU[DB]		FO/C/A/58658- 58661/2017	26/01/2018	30/01/2017

15	C/54442/2014-CU[DB]		FO/C/A/58653/2017	26/01/2018	30/01/2017
16	C/178/2011-CU[DB]		FO/C/A/50070/2018	26/01/2018	30/01/2017
17	C/346/2011-CU[DB]		FO/C/A/50068/2018	26/01/2018	30/01/2017
18	ST/56675/2013-CU[DB]		FO/ST/A/50072-50074/2018	26/01/2018	30/01/2017
19	C/56718/2013-CU[DB]		FO/C/A/50085/2018	26/01/2018	30/01/2017
20	C/51423/2017-CU[DB]		FO/C/A/50094-50095/2018	26/01/2018	30/01/2017
21	C/505/2011-CU[DB]		FO/C/A/50022/2018	26/01/2018	30/01/2017
22	ST/3485/2012-CU[DB]		FO/ST/A/50029/2018	26/01/2018	30/01/2017
23	ST/3319/2012-CU[DB]		FO/ST/A/50040/2018	26/01/2018	30/01/2017
24	ST/608/2012-CU[DB]		FO/ST/A/50039/2018	26/01/2018	30/01/2017
25	ST/55858/2013-CU[DB]		FO/ST/A/50041/2018	26/01/2018	30/01/2017
26	ST/50400/2014-CU[DB]		FO/ST/A/50054/2018	26/01/2018	30/01/2017
27	ST/251/2012-CU[DB]		FO/ST/A/50017/2018	26/01/2018	30/01/2017
28	ST/53286/2014-CU[DB]		FO/ST/A/58649/2017	26/01/2018	30/01/2017
29	ST/322/2012-CU[DB]		FO/ST/A/50004/2018	26/01/2018	30/01/2017
30	C/59442/2013-CU[DB]		FO/C/A/50107-50108/2018	26/01/2018	30/01/2017
31	ST/3282/2012-CU[DB]		FO/ST/A/50030-50031/2018	26/01/2018	30/01/2017
32	ST/59332/2013-		FO/ST/A/58696/2017	26/01/2018	30/01/2017



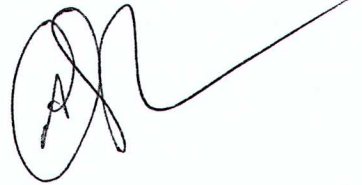
	CU[DB]				
33	C/51147/2014-CU[DB]		FO/C/A/58699-58701/2017	26/01/2018	30/01/2017
34	C/51637/2017-CU[DB]		FO/C/A/58695/2017	26/01/2018	30/01/2017
35	ST/56566/2013-CU[DB]		FO/ST/A/58704/2017	26/01/2018	30/01/2017
36	ST/1194/2010-CU[DB]		FO/ST/A/58706/2017	26/01/2018	30/01/2017
37	ST/52012/2014-CU[DB]		FO/ST/A/50003/2018	26/01/2018	30/01/2017
38	C/51648/2017-CU[DB]		FO/C/A/58645/2017	26/01/2018	30/01/2017
39	C/51633/2017-CU[DB]		FO/C/A/50021/2018	26/01/2018	30/01/2017
40	ST/149/2008-CU[DB]		FO/ST/A/50019/2018	26/01/2018	30/01/2017
41	C/779/2007-CU[DB]		FO/C/A/50018/2018	26/01/2018	30/01/2017
42	ST/1691/2012-CU[DB]		FO/ST/A/58702/2017	26/01/2018	30/01/2017
43	ST/1667/2011-CU[DB]		FO/ST/A/58705/2017	26/01/2018	30/01/2017
44	ST/52898/2016-CU[DB]		FO/ST/A/58642-58643/2017	26/01/2018	30/01/2017
45	ST/1259/2011-CU[DB]		FO/ST/A/50045/2018	26/01/2018	30/01/2017
46	ST/56895/2013-CU[DB]		FO/ST/A/50013/2018	26/01/2018	30/01/2017
47	ST/51861/2017-CU[DB]		FO/ST/A/50010-50011/2018	26/01/2018	30/01/2017
48	ST/50506/2014-CU[DB]		FO/ST/A/58711/2017	26/01/2018	30/01/2017
49	C/51930/2017-CU[DB]		FO/C/A/58566/2017	26/01/2018	30/01/2017

MISC ORDERS

1	ST/51842/2014-CU[DB]	ST/ROA/50975/2017	MO/50011/2018	26/01/2018	30/01/2017
2	ST/1778/2010-CU[DB]	ST/ROM/50937/2017	MO/50829/2017	26/01/2018	30/01/2017
3					
4					

**Kind Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.



  
Deputy REGISTRAR